

OFFICE OF THE DISTRICT JUDGE, SULTANPUR.

ORDER

Hon'ble High Court vide its letter No.1117/LXXXVII-CPC/e-Courts/Allahabad dated: 03-06-2020, has issued guidelines that whenever any Court campus is covered under the containment zone, such Courts shall remain closed till time the concerned District Court or outlying court continuous to remain in Containment Zone.

District Magistrate, Sultanpur vide its letter No. No.117/J.A., dated:09-07-2020 has reported that Outlying Court Campus of Civil Judge (Junior Division) Kadipur, Sultanpur has fallen within containment zone as it is situated within 250 metre from the home where a case of Corona positive found.

Hence, the outlying court of Civil Judge (Junior Division) Kadipur, Sultanpur will remain closed from 10-07-2020 till it remain in containment zone.

Inform all concerned.

*Chhabra*  
I/C District Judge,  
Sultanpur.  
09.07.2020

Copy to:-

- 1- Civil Judge (Junior Division) Kadipur, Sultanpur.
- 2- President of All Bar Associations of Sultanpur.
- 3- System Officer for uploading on the website of District Court, Sultanpur.
- 4- District Information Officer, Sultanpur for publication for publication in news papers.